NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 42

CA 459/2022 CA 479/2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.12.2022**

NAME OF THE PARTIES**:** **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For Union of India	: Adv Aditya Sikka a/w Vasudha Vijaysheel
For the Applicant in CA 459/2022	: Adv. Rohini Menon i/b A.K. Mylsamy & Associates
for the Claim Management Advisors.	: Adv. Deep Roy, Adv. Dhaval Savla and Adv. Disha Mohanty

Rule 11 of NCLT, Section 241-242 of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **07.02.2023**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish